

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**  
IB-630/ND/2020

**IN THE MATTER OF:**

M/s Ravi IRON Limited

...Applicant

Vs

Jia Lal Kishori Lal Pvt. Ltd.

...Respondent

**SECTION**

U/s 9 of IBC Code, 2016

Order delivered on 03.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of both the parties. In the interest of justice, adjourn the matter to 12.03.2020.

Sd/-

(K.K. VOHRA)  
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(khushboo)